

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1007**  
ANSWERED ON 28/07/2023

**IMPLEMENTATION OF SCHEMES FOR WELFARE OF TEA GARDEN WORKERS**

1007. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) the responsibilities and functions of Tea Board;
- (b) the amount of funds given to the Tea Board during 2020-23, year-wise;
- (c) the welfare schemes being implemented by Tea Board for the tea garden workers; and
- (d) the number of beneficiaries of these schemes during 2020-23?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

- (a) The functions and responsibilities of Tea Board include rendering assistance to growers for improving production, productivity and quality of tea; undertaking scientific, technological and economic research in tea; promoting value addition and export of tea; skill development of growers and regulatory functions as per the Tea Act, 1953.
- (b) During the years 2019-20 to 2022-23 an amount of Rs.668.42 Crore has been released to Tea Board as per details below:

Fund received (Rs. In Crores)				Total
2019-20	2020-21	2021-22	2022-23	
175.98	209.19	170.68	125.88	668.42

- (c) & (d) Welfare of tea garden workers is covered under Plantation Labour Act, 1951. However, as a component of its Tea Development and Promotion Scheme, the Tea Board provides assistance such as educational stipend and award to meritorious students for education of wards of small tea growers and under such component of the Tea Development and Promotion Scheme, there were 11436 beneficiaries from 2019-20 to 2022-23.

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